

DIVISION BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/2(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS ECOSTAR COMMODITIES PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

None

ORDER

1. None appears for the parties so far in this matter, therefore, it seems that the petitioner is not interested to pursue the application. The application is, accordingly, **dismissed for non-prosecution.**

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**